



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL  
Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 07<sup>th</sup> Feb 2025

**NOTICE**

Please take notice that the following matters to be listed in the Chennai Bench on 10.02.2025 will not be taken up on that day. The next date of hearing in those matters is 07.03.2025

S.No.	Case No.	Name of the Parties	Counsel for the Appellant	Counsel for the Respondent
1.	Review App No. 03/2023 in Comp App (AT) (CH) (Ins) No. 155/2023 To Recall IA No. 677/2024	V. Venkata Sivakumar Vs S. Hari Karthik, New Liquidator of The Jeypore Sugar Co. Ltd & Anr.	Mr. V Venkata Sivakumar	Mr. J Manivannan R1 Mr. Jerin Asher Sojan- R2
2.	Comp App (AT) (CH) (Ins) No. 02/2024 For Exemption IA No. 11/2024 For Condone Delay IA No. 12/2024	Sei Tejas Pvt. Ltd. Vs Novus Green Energy Pvt. Ltd.	Mr. V Venkata Sivakumar	Mr. Y Suryanarayana
3.	Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of Rathna Stores Pvt. Ltd. Vs UCO Bank Ltd.	Mr. V Venkata Sivakumar	Mr. Surya Teja SS Nalla

**By the order of Hon'ble Member (Judicial)**

**Chennai Bench**